

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/4007/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
Member, MACT  
Barpeta, Assam.

Dated Guwahati the 4<sup>th</sup> August, 2021.

Sub: **Station leave permission.**

Ref:- No. MACT(B)/472 dated 03.09.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 04.09.2021 till the morning of 06.09.2021**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

4009

Memo NO.HC.VII-16/2002/4008-1 dated 4.9.2021  
Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Pda